

Home Department

Notification

HD-44-60/70-A

In exercise of the powers conferred by sub-section (3) of Section 1 of the Goa, Daman and Diu Dramatic Performances Act, 1969 (3 of 1970), the Administrator of Goa, Daman and Diu hereby appoint the 1st day of November, 1973, as the date which the provisions of the said Act shall come into force in the Union territory of Goa, Daman and Diu.

By order and in the name of the Administrator of Goa, Daman and Diu.

G. M. Sardesai, Under Secretary (Home).

Panaji, 23rd October, 1973.